

CA ANIL MATTA

INSOLVENCY PROFESSIONAL

308, RG Trade Tower, Plot No. B-7, Netaji Subhash Place, Pitampura, Delhi-110034

GSTIN : 07AAAPM2939E1ZX

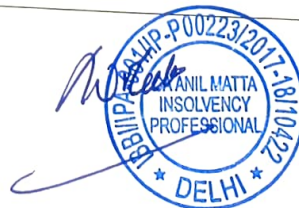
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camattaanil1959@gmail.com**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [M/S SKI AND SNOW RESORTS PRIVATE LIMITED]

RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s SKI and Snow Resorts Private Limited
2. Date of incorporation of corporate debtor	4 th April 1996
3. Authority under which corporate debtor is incorporated / registered	ROC Uttarakhand
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109UR1996PTC019746
5. Address of the registered office and principal office (if any) of corporate debtor	Station Road Ramnagar, Uttarakhand 244715
6. Insolvency commencement date in respect of corporate debtor	10 th June 2026 (Order from NCLT official website as on 12 th June 2026)
7. Estimated date of closure of insolvency resolution process	8 th December 2026 (180Days)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: CA Anil Matta Reg No: IBBI/IPA-001/IP-P00223/2017-18/10422
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 308 RG Trade Tower, Plot No B-7, Netaji Subhash Place Pitampura Delhi-110034 Email:mattaassociates@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 308 RG Trade Tower, Plot No B-7, Netaji Subhash Place Pitampura Delhi-110034 Email: cirp.skiandsnowresortspvtltd@gmail.com
11. Last date for submission of claims	26 th June 2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	NIL/Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s **SKI and Snow Resorts Private Limited** on 10th June 2026 (Order taken from official website of Hon'ble NCLT as on 12th June 2026).

The creditors of M/s **SKI and Snow Resorts Private Limited**, are hereby called upon to submit their claims with proof on or 26th **June 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



CA Anil Matta

Insolvency Professional -IP Regn No: IBBI / IPA-001/ IP-P00223/ 2017-18 / 10422

AFA No: No: AA1/10422/02/311226/108939

Place : New Delhi

Dated : 12.06.2026

:

'Watershed moment': Prez as 1st batch of women graduates

HT Correspondent letters@hindustantimes.com DEHRADUN: President Droupadi Murmu on Saturday termed the passing out of nine women from the Indian Military Academy (IMA) in Dehradun to join the Army a milestone in the history of the country's defence forces and a watershed moment in the military academy's history.



President Droupadi Murmu poses with nine women cadets during the Passing Out Parade at the IMA in Dehradun on Saturday.

This is a watershed moment in the history of IMA. It is not only a milestone in the history of India's defence forces, but also an inspiring example of India's march towards women-led development. Murmu said while addressing the Passing Out Parade of the 158th Regular Course and the 141st Technical Graduate Course at the IMA. Women were first inducted as officers under the Women Special Entry Scheme in 1992. Over the years, their role steadily expanded across various branches of the Army. Subsequent policy reforms and landmark court judgments opened new avenues, including permanent commission and command opportunities.

First in family: Sons of jawans fulfil dream of becoming officer

HT Correspondent letters@hindustantimes.com DEHRADUN: Saurav Chaudhary, a native of Bihar, comes from a family of soldiers but became the first commissioned officer in his family after passing out from the Indian Military Academy (IMA) on Saturday. He is the son of Subedar Sanjeev Kumar and grandson of late Subedar (retired) Chandeshwar Choudhary. He completed his schooling from OPGW School in Dwaraka, Delhi, and later enrolled in a BTech programme at the Manipal Institute of Technology (MIT), Manipal. However, he left the course midway after clearing the National Defence Academy (NDA) examination. "I started my BTech but chose not to pursue a corporate career as I was always inspired to wear the olive green uniform because of the military environment in my family," he said.

'Grit has no gender', say IMA's first women cadets

Amit Bathia letters@hindustantimes.com DEHRADUN: When the Supreme Court of India passed a landmark order in August 2021 allowing eligible women to appear for the National Defence Academy (NDA) entrance examination, Shriti Daksh was pursuing B.Com (Hons) at Delhi University's prestigious Shri Ram College of Commerce (SRCC). Five years later, Daksh is among the first nine women cadets to pass out of the Indian Military Academy (IMA), becoming part of a historic chapter in the country's military history. "I was pursuing B.Com (Hons) from SRCC when I came to know about the historic Supreme Court decision that opened NDA's doors for girls. I took the opportunity because I wanted to join the armed forces from the outset. I was inspired by my father and was familiar with the nitty-gritties of military life. I filled out the form, appeared for the examination and got through," she said. Daksh comes from a family deeply rooted in the armed forces. Her father, Wing Com-



Shriti Daksh with her family after pipping ceremony.

Haryana, said she drew inspiration from generations of soldiers in her family. "My grandfather, Chandeshwar Dhaka, served as a Subedar, while my father, Vijay Kumar Dhaka, retired as a Major Subedar. Growing up in that environment naturally inspired me," she said. "There was always an Army environment in the family, so joining the forces felt very natural. It was never a career choice, but rather a way of life," she said. Dhaka studied at Army Public Schools in Roorkee, Jaipur and Chandimandir in Panchkula. When the Supreme Court opened the NDA to women, Dhaka was pursuing her graduation from Delhi University's Lady Shri Ram College. She secured the tenth rank in the first NDA examination conducted after the court's decision and was the highest-ranked among all female candidates. "It is a great opportunity for women. After four years of rigorous training at NDA, you emerge as a better officer. The exposure, learning and experience help prepare you to serve the nation more effectively," she said.

INVITING MANPOWER SERVICE PROVIDER FOR O&M OF BENEFICIATION PLANT GMDC requests proposals for manpower service providers to look after the operation and maintenance of its Fluorspar Beneficiation Plant at Kadipani, Chhota Udepur, Gujarat. GMDC/PP&D/001/2026-27

GUJARAT ENERGY TRANSMISSION CORPORATION LIMITED GETCO Registered & Corporate Office, Sardar Patel Vidyut Bhavan, Racecourse, VADODARA - 390 007 www.getcogujarat.com & https://www.nprocure.com TENDER NOTICE NO. ACE (P&C): Tender No. 04: 2026-2027

GUJARAT ENERGY TRANSMISSION CORPORATION LIMITED GETCO [A] CIVIL: ACE (P&C) CONTRACTS/ CIVIL-621, 622, 623, 624, 625, 626, 630, 631, 632, 637:- (1) Construction of pile foundations for 66 kV D/C tower for transmission line from 220 kV Hajipur (Dhordo) to 66 kV Mota Rann S/s Ta. Bhuj, Dist. Kutch under Anjar Circle, (2) Construction of RCC Cable trench for laying of 66 kV Type-5 UG Cable Trench for Shifting of 3 nos. of 66 kV Transmission Lines due to MSIL Plant at Khoraj GIDC Viramgam AM Division under Surendranagar Circle, (3) Demolition of existing old Control room, Foundation, Chain-link fencing, CW & Construction of New C.R. Building (F.F. Level), foundation, cable trench, compound wall, RCC road & ancillary civil works on pile foundations at 66 kV Bhatpore (Green) S/s, Tal. Choryasi & Dist. Surat and 2 Number of Opposite end feeder bays at 220 kV Ichhapore S/s, under Navsari Circle, (4) Construction of Control Room Building, Foundations, Cable Trench, Compound Wall, RCC Road & Misc. civil works at 66 kV Kumbhan S/s, Ta. Mahuva & Dist. Bhavnagar under Amreli Circle, (5) Annual rate contract for construction of Power Cable trench required for shifting of existing overhead Line part of any voltage class in sub-station or applicant premises on as and when required basis under jurisdiction Dist. Surat, Navsari, Dang, Tapi, Valsad at any location under Navsari Circle, (6) Construction of Control Room Building, Foundations, Cable Trench, Compound Wall, RCC Road etc. at 66 kV Ghodisimel S/s and 02 Nos. of Opposite end feeder bay along with misc. other work at 132 kV Tilakwada S/s, Ta. Naswadi, Dist. Chhotaudepur under Jambuva Circle, (7) Bi-Annual Rate Contract for Providing Pile Foundation to Towers at any location for proposed transmission line of any voltage class within the jurisdiction of Navsari Circle, (8) Construction of Control Room Building, Foundation, Cable Trench, Compound Wall, RCC Road, Borewell etc. at 66 kV Dungiari (Isarwada) S/s Ta. Idar, Dist. Sabarkantha under Himmatnagar Circle, (9) Construction of Control Room Building, Foundations, Cable Trench, C'Wall, RCC Road & Misc. Civil works etc. at 66 kV Saral S/s Ta. Dhanera, Dist. Banaskantha under Palanpur Circle, (10) Construction of control room building, security cabin, gantry & equipment foundations, precast cable trench & precast compound wall, RCC Road, FP Wall, water sump, oil sump, yard levelling & misc. Civil works etc. at 66 kV Ghunda (S) S/s, Ta. & Dist. Morbi under Gondal Circle.

Cops: Probe underway in Dalit driver assault case HT Correspondent letters@hindustantimes.com DEHRADUN: Police have launched an investigation after a Dalit taxi driver was allegedly assaulted and garlanded with shoes by fellow drivers in Lohaghat town of Champawat district for charging a lower fare on the Delhi route, police said on Saturday. The incident came to light after a video of the assault, which took place on Wednesday, surfaced on social media. The accused allegedly filmed the incident and circulated the video. Following public outrage, members of the Dalit community and relatives of the victim approached police, demanding strict action against those involved. According to police, Prem Ram, 35, a resident of Dangrabra village, operates a taxi service between Lohaghat and Delhi. He alleged that while travelling to Delhi on Wednesday afternoon, a group of taxi drivers intercepted his vehicle near Devnari bend on the Champawat district headquarters road and accused him of charging passengers less than the prevailing fare. When he objected, the accused allegedly assaulted him, abused him and forced a garland made of shoes around his neck. Prem Ram later continued his journey to Delhi with passengers and returned on Friday, after which he submitted a formal complaint to police. Ashok Kumar, in-charge of Lohaghat police station, said police had begun identifying the accused after noticing the viral video. "The victim returned from Delhi on Friday and submitted a complaint, following which an FIR was registered," he said. In his complaint, Prem Ram alleged that the accused insulted him because of his Scheduled Caste identity, assaulted him and demanded ₹50,000.

उत्तराखण्ड ग्रामीण बैंक UTTARAKHAND GRAMIN BANK Scheduled Bank Owned by Government DEHRADUN-1, 6A, जर्सी, पी. 0, सलमागो रोड, देहरादून-248013 किराये पर भवन हेतु निविदा उत्तराखण्ड ग्रामीण बैंक इच्छुक भवन स्वामियों को वर्तमान शाखा के नये परिसर हेतु निर्मित भवन के प्रस्ताव निविदा आवेदन पत्र आमंत्रित करता है।

LIC Life Insurance Corporation of India. Divisional Office-Dehradun LIC of India, Jeevan Prakash Building, Nehru Colony, Haridwar Road, Dehradun Uttarakhand-248001 Wanted office premises on lease Life Insurance Corporation of India intends to hire office premises from the individual/firms on lease basis admeasuring 3710 sq.ft. Carpet area (±5% variation in areas is acceptable) which are in ready condition preferably on Ground and First floor or any other floor with lift facility for Branch Office. The preferred location of the premises shall be within a radius of 2 k.m. to 3 k.m. (approximately) from Railway Station/Bus Stand. For complete details and bid documents please log on to www.lcindia.in and go to "Tender" and click on the link "Advertisement for Requirement of Office premises in Roorkee, Dist.-Haridwar, Uttarakhand on lease basis". LIC of India reserves the right to accept or reject any or all offers in full/part without assigning any reasons whatsoever. Senior Divisional Manager

SEER FOUND DEAD IN NAINITAL TEMPLE, SUICIDE SUSPECTED: COPS HT Correspondent letters@hindustantimes.com HALDWANI: Nainital police have launched an investigation after the body of a seer associated with the renowned Gupteshwar Mahadev Temple in the Garampani area of Nainital district was found inside the temple premises on Friday, police said, adding that it appears to be a case of suspected suicide. According to Dr Jagdish Chandra, superintendent of the police (crime), Nainital, villagers informed police on Friday that the temple's seer had been found dead within the temple complex in Gangarkot village. A police team rushed to the spot, took custody of the body and sent it for post-mortem examination. A forensic team also inspected the site and collected evidence. The deceased was identified as a 55-year-old who originally hailed from Assam and had been serving at the temple for nearly a decade. Villagers said he played a key role in improving facilities at the shrine and was widely respected for his dedication to the temple. "During the investigation, police recovered around ₹62,000 from the Baba's kutia within the temple premises. Prima facie, the case appears to be a suicide, though the exact cause of death will be confirmed only after the post-mortem report is received," said Dr Jagdish Chandra.

HELP IS JUST A CALL AWAY SNEHI: 011-65978181 SUMAITR: 011-46018404 9315767849

FORM A PUBLIC ANNOUNCEMENT [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency) Resolution Process for Corporate Persons) Regulations, 2016] FOR THE ATTENTION OF THE CREDITORS OF M/S SKI AND SNOW RESORTS PRIVATE LIMITED RELEVANT PARTICULARS

Dhami hails Modi's 12-yr tenure as PM HT Correspondent letters@hindustantimes.com DEHRADUN: Chief minister Pushkar Singh Dhami on Saturday said Prime Minister Narendra Modi's deep affection for Uttarakhand is evident from his 28 visits to the state since assuming office, adding that the Prime Minister has played a key role in bringing the hill state's border regions onto the global stage. Speaking at an event in Dehradun, Dhami said Modi is the "first Prime Minister of independent India to serve the longest tenure after receiving a public mandate and has overseen major progress in sectors such as science, education, healthcare, sports and technology". The chief minister said Uttarakhand has witnessed rapid development under the "double-engine government", which has become synonymous with development, good governance and public welfare. He said that Modi's vision for border villages was reflected in his declaration at Mana village that border settlements should be regarded as the country's "first villages" rather than the "last villages". Dhami said more than 2.65 lakh women in the state have become "Lakshpati Dids", while all women in Mana village have achieved the status. He added that winter tourism initiatives, G-20 meetings and the National Games have boosted the state's economy and infrastructure.

TRAFFIC DIVERTED IN HARIDWAR AHEAD OF SOMVATI AMAVASYA BATH HT HARIDWAR: Anticipating a massive influx of pilgrims for the Somvati Amavasya bath on June 15 along with a surge in tourist arrivals during the summer weekend, the Haridwar district administration has implemented a three-day traffic management plan involving restrictions, route diversions and extensive parking arrangements. According to local officials, the Somvati Amavasya bath typically attracts more than 1 million devotees. The city has also been witnessing heavy tourist footfall on weekends during the May-June period. HTc

2 more fake arms licence holders held: Police RUHRAPUR: Special Task Force (STF) has arrested two more alleged fake arms licence holders from Sitarganj in Udham Singh Nagar district and recovered two pistols along with 31 cartridges from their possession, police said on Saturday. The arrests are part of an ongoing crackdown on a network of fake arms licences allegedly obtained from Punjab to purchase firearms.

Ex-student leader held in cyber fraud case: Police HALDWANI: A team of Haryana Police on Friday night took former MBPG College Students' Union deputy secretary Karan Arora into custody for questioning in connection with an alleged cyber fraud case involving ₹35 lakh, police said. Police suspect that lakhs of rupees linked to the fraud were routed through multiple bank accounts as part of a wider network. Investigators are also examining the role of Arora's brother in connection with certain transactions that have come under the radar.

